IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CA(CAA)-139(PB)/2017

IN THE MATTER OF:

Vikas Ecotech Ltd.

And

Vikas Multicorp Ltd.

.... APPLICANT / PETITIONER

RESPONDENT

SECTION:

Under Section 230(1)

Order delivered on 02.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-For the Respondent(s):-

ORDER

Due to paucity of time, the matter could not be taken up for hearing. List for arguments on 09.02.2018.

(M. M. KUMAR) PRESIDENT

(DEEPA KRISHAN) HON'BLE MEMBER